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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/174/2016  
NAME OF THE PETITIONER(S) : Marg Ltd + 1  
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 7  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Shanmali Asif Basha	Counsel for R 2-5	Shanmali
2.	VM Shivakum	Counsel for Karaikal Port (1st Responder)	
3.	Vijay Kumar v. J. Anil Raj.	Counsel for Peti	

ORDER

Counsel representing both the parties are present. Post the matter alongwith CA 7/16 and CP 6/2016. Put up on 20.09.2017 at 10.30 A.M.

sd/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)